

MR. SPEAKER : You believe the newspaper or me ?

SHRI SAIFUDDIN CHOWDHARY : We believe you. You tell us what are the facts.

MR. SPEAKER : That is the fact, I have got no news about the arrest. I have got certain information which does not pertain, and does not specifically mention about any M.P. If it is there, I will put it before the House.

SHRI SAIFUDDIN CHOWDHARY : Then you take action against this newspaper, Sir.

MR. SPEAKER : I do not know whether any M.P. was arrested or not.

SHRI BASUDEB ACHARIA : But it has come out in the newspaper.

SHRI V. KISHORE CHANDRA S. DEO (Parvathipuram) : Sir, it is a question of privilege.

*(Interruptions)*

MR. SPEAKER : Sit down. Nothing doing. If it comes to me, I will give it to you. The minute it is handed over to me that a certain M.P. —so and so —has been arrested, then I must inform the House, and I will do it. It is only in ambiguous terms without any reference to any M.P.

12.15 hrs.

PAYMENT OF BONUS (SECOND AMENDMENT) BILL

*[English]*

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : Sir, on behalf of Shri T. Anjiah, I beg to move for leave to introduce a Bill further to amend the Payment of Bonus Act, 1965.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Payment of Bonus Act, 1965.”

*The motion was adopted.*

SHRI CHANDULAL CHANDRAKAR : Sir, I introduce the Bill.

12.16 hrs.

STATEMENT RE : PAYMENT OF BONUS (SECOND AMENDMENT) ORDINANCE, 1985

*[English]*

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : Sir, on the behalf of Shri Anjiah, I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Payment of Bonus (Amendment) Ordinance, 1985, and the Payment of Bonus (Second Amendment) Ordinance, 1985.

12.17 hrs.

MATTERS UNDER RULE 377

*[English]*

- (i) Demand for including Aththungal, Nedumangad, Kilimanoor, etc. towns of Trivandrum district in the Centrally sponsored scheme for integrated development of small and medium towns.

SHRI T. BASHEER (Chirayinkil) : It is understood that there is a centrally sponsored scheme for integrated development of small and medium towns. This scheme is expected to improve the environment of the small and medium towns and also to provide there better transport, housing facilities and civic amenities.

Under this scheme Government of India were pleased to select nine towns